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O.A. No. 28 of 2008

Order dated: 18.07.2008

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Mr. S.K.Ojha, Ld. Counsel appearing for the Railways submits that they have already complied with the directions of this Tribunal and have communicated their decision to the applicant. A copy of the same has also been served on Mr. N.R.Routray, Ld. Counsel for the applicant.

Now, nothing remains for further adjudication in this case.

Accordingly, M.A. 279/08 filed by the applicant is disposed of.

~~Chapt 5~~
MEMBER (A)